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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/61/2016

NAME OF THE PETITIONER(S)

: Shri. T. Sathiah

NAME OF THE RESPONDENT(S)

: Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATIÒN

SIGNATURE

REPRESENTATION BY WHOM

TV- LAICE HOMANAN

COUNSEL FOR BRO RECEONDENT

THE

Representing for A-M.SRIDHARAN

COUNSEL FOR PETITIONER Magan , Smir

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Respondent filed the counter; copy of which is given to the other side. Counsel for the Petitioner is directed to file rejoinder. Put up on 18.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)